

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.33/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company	Swapn Kumar Dey & Ors -Versus- Teesta Torsa Chemicals Pvt.Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. LAPITA BANERJI, Adv.

2. URMILA CHAKRABORTY, Adv.

3. AVIJIT DEY, Adv.

Respondent
Nos. 2 to

13.08.17

No one appeared from the petitioners' side. Ld. Counsels for the respondent no. 2 are present.

It appears from the order dated 11/05/2017 that the petitioner was absent on that date also.

ORDER

Petition is dismissed in default of the petitioner.

(Vijai Pratap Singh)
Member (J)